

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2017 &
IA NO. 586 OF 2017**
&
APPEAL NO. 344 OF 2017

Dated: 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 307 OF 2017 & IA NO. 586 OF 2017

**M/s Samalpatti Power Company Pvt. Ltd. ...Appellant(s)
Vs.
Tamil Nadu Generation & Distribution ...Respondent(s)
Corporation Limited Board & Anr.**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan
Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. Amali for R-1

APPEAL NO. 344 OF 2017

**TANGEDCO ...Appellant(s)
Vs.
M/s Samalpatti Power Company Pvt. Ltd. & ...Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. Amali

Counsel for the Respondent(s) : Mr. Poorva Saigal for R-2

ORDER

Learned counsel for the appellant states that she will be filing an application today in the Registry to bring on record some additional documents. She is permitted to file the same with advance copy to the other side.

List these matters on **26.02.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Ts/js